

श्री राजीव  
 20/02/22

## Declaration of Assets and Liabilities

**Year 2021-2022**

I, Kumar Niraj Bhushan, Son of Late Kumar Bibhuti Bhushan, aged 45 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Legislative Assembly office attendant Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (Smt. Maya Kumari)	Dependant-1 Aayu Aanand (son)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs-25000/-	Rs-35000/-	Rs-42000/-	N/A	N/A
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving A/c-SBI-30,40000/- PNB-Rs-140000/-	IDBI-Rs-2095000/- ICICI-rs-55000/-	N/A	N/A	N/A
(iii)	Bonds, Debentures and Shares in companies			N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Rs.12010 Yearly				
(v)	Motor Vehicles (details of make, etc.)	Bike BR01-BD 8083	scooty	Approx 60 gm		
(vi)	Jewelry (give details of weight and value)	approx-120 gm gold, silver-130	approx-430gm gold, silver- 400gm			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	N/A	N/A	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	N/A	N/A	N/A	N/A	N/A

Kumar Niraj Bhushan

1950  
10/02/22

68

	-Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A	Shop No-01,Area: 16.5x44.9,ShopNo-02,Area:16.5x22.6, ShopNo-03,Area:16.5x44.9, ShopNo-04,Area:16.5x22.6, and, three flat:1380(SFT)each flat comes through (Khangī Batwara) Status: Under Construction Location:Khagaul Road Patna.	N/A	N/A	N/A
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A	N/A	N/A	N/A	N/A
(v)	Others (such as interest in property)	N/A	N/A	N/A	N/A	N/A

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 05.05.2015
(a)	(i) Loans from Banks	N/A	N/A
	(ii) Loans from financial institutions	N/A	N/A
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N/A	N/A
	(b) dues to departments dealing with supply of water	N/A	N/A
	(c) dues to departments dealing with supply of electricity	N/A	N/A
	(d) dues to departments dealing with telephones	N/A	N/A
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N/A	N/A
	(f) Other dues, if any	N/A	N/A
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No.-AMFPB0487R	N/A
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A
	(iv) Property Tax	N/A	N/A

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**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature *Kumar Neeraj Bhushan*

Name of Employee: KUMAR NEERAJ BHUSHAN

Place: PATNA

Designation: office attendant

Date: 08/07/2022

Department: BIHAR LEGISLATIVE ASSEMBLY

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

*Kumar Neeraj Bhushan*